

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH

(Virtual Hearing)

PRESENT: SHRI KHETRABASI BISWAL – MEMBER (JUDICIAL)

: SHRI SATYA RANJAN PRASAD – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.07.2024 AT 10:30 A.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/09/241/AMR/2021		241	Smt. Katuri Rao Tanniru & 2 others Vs Yanamadala Ravi Kumar & 3 others) (In the matter of Prakasam District Permanent Fund Nidhi Limited)

ORDER

Present: None appears for both the parties.

No appearance for the parties.

Matter adjourned to 05.09.2024.

Sd/-

SATYA RANJAN PRASAD
MEMBER (TECHNICAL)

Sd/-

KHETRABASI BISWAL
MEMBER (JUDICIAL)